



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक १६(४)]

शनिवार, मार्च १४, २०२०/फाल्गुन २४, शके १९४१

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असाधारण क्रमांक ३७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Symbiosis Skills and Open University (Amendment) Bill, 2020 (L. A. Bill No. XXXI of 2020), introduced in the Maharashtra Legislative Assembly on the 14th March 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XXXI OF 2020.

A BILL

to amend the Symbiosis Skills and Open University Act, 2017.

WHEREAS, it is expedient to amend the Symbiosis Skills and Open University Act, 2017, for the purposes hereinafter appearing ; it is hereby enacted in the Seventy-first year of the Republic of India as follows :—

1. This Act may be called the Symbiosis Skills and Open University Short title. (Amendment) Act, 2020.

2. In the long title of the Symbiosis Skills and Open University Act, 2017 (hereinafter referred to as “the principal Act”), for the word “Open” the word “Professional” shall be substituted.

Amendment of long title of Mah. XXXVII of 2017.

Amendment
of preamble of
Mah. XXXVII
of 2017.

3. In the preamble to the principal Act, for the word “Open” the word “Professional” shall be substituted.

Amendment
of section 1 of
Mah. XXXVII
of 2017.

4. In section 1 of the principal Act, in sub-section (1), for the word “Open” the word “Professional” shall be substituted.

Amendment
of section 2 of
Mah. XXXVII
of 2017.

5. In section 2 of the principal Act, in clause (xxix), for the word “Open” the word “Professional” shall be substituted.

Amendment
of section 3 of
Mah. XXXVII
of 2017.

6. In section 3 of the principal Act,—

(1) in sub-section (1) for the word “Open” the word “Professional” shall be substituted;

(2) in sub-section (2), for the word “Open” the word “Professional” shall be substituted;

(3) in sub-section (5), for the word “Open” the word “Professional” shall be substituted.

STATEMENT OF OBJECTS AND REASONS.

The Symbiosis Skills and Open University Act, 2017 (Mah. XXXVII of 2017) provides for establishment, incorporation and regulation of Symbiosis Skills and Open University for the development and advancement of higher education, skill development, vocational education in the State and to provide for matters connected therewith or incidental thereto. The said University offers various courses including professional courses to its students. The said University has, therefore, requested the Government to change the name of the University as Symbiosis Skills and Professional University. Considering the said request, the Government considers it expedient to amend the provisions of the said Act, suitably.

Hence, this Bill.

Mumbai,
Dated the 12th March, 2020.

UDAY SAMANT,
Minister For Higher and
Technical Education.